

**THE MARRIAGE LAWS (AMENDMENT)
ACT, 1999**

No. 39 OF 1999

[29th December, 1999.]

*An Act further to amend the Hindu Marriage Act, 1955 and the Special Marriage Act,
1954.*

BE it enacted by Parliament in the Fiftieth Year of the Republic of India as follows:—

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| <p>1. This Act may be called the Marriage Laws (Amendment) Act, 1999.</p> <p>2. In section 5 of the Hindu Marriage Act, 1955, in clause (ii), in sub-clause (c), the words "or epilepsy" shall be omitted.</p> <p>3. In section 4 of the Special Marriage Act, 1954, in clause (b), in sub-clause (iii), the words "or epilepsy" shall be omitted.</p> | <p>Short title.</p> <p>Amendment of section 5 of Act 25 of 1955.</p> <p>Amendment of section 4 of Act 43 of 1954.</p> |
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